

The households to be studied have been listed and the main investigation has now commenced.

#### HIRAKUD PROJECT

\*1535. **Shri L. N. Mishra:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have decided to appoint any Chief Technical Examiners, for major works and big projects as recommended by the Public Accounts Committee in para. 57 of their Report on the Hirakud Dam Project; and

(b) if so, what would be their functions?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (b). The matter is under consideration in consultation with the authorities in charge of the major projects like the DVC, Bhakra Nangal, Hirakud, Tungabhadra, Rihand, Chambal, etc.

#### FLOOD CONTROL

\*1536. **Shri S. C. Samanta:** Will the Minister of Irrigation and Power be pleased to state:

(a) the nature of the measures proposed to be taken to avert flood disaster in North Bengal before the ensuing rainy season; and

(b) whether it is a fact that the construction work of embankments of Teesta and other rivers was taken in hand last year very late and as the works could not be completed in time the heavy floods resulted in a loss of about 7 lakhs of rupees on the construction work only?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Short-term measures to protect the towns of Siliguri, Jalpaiguri, Alipurduars, Mathabanga and Cooch-Bihar from floods and erosion have been undertaken by the Government of West Bengal. Considerable portions of the works at Jalpaiguri and Cooch-Bihar and the entire works at the other three places are expected to be com-

pleted before the coming rainy season.

(b) No, Sir. The Government of West Bengal have reported that the protection works could not withstand the onrush of floods which were exceptionally high and severe this year. The extent of loss resulting from the damage caused to the flood protection works in Jalpaiguri and Cooch-Bihar districts was about Rs. 2.25 lakhs.

#### KOREAN PEACE SETTLEMENT

\*1537. **Shrimati Tarkeshwari Sinha:** Will the Prime Minister be pleased to state whether Government have made an informal proposal through U.N. recommending to the Western Powers, to resume further talks on the Korean Peace Settlement?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** When the Korean Question came up before the General Assembly of the United Nations early this month, the Indian delegation tabled a resolution which, *inter alia*, expressed the hope that progress in respect of the settlement of the Korean Question will be made, and requested the Governments concerned to take note of this. The 15 States who participated in the United Nations action in Korea also tabled a resolution on the subject which was basically not different from the Indian resolution except that it approved the report on the Korean Political Conference held in Geneva in April to June, 1954. The 15 Powers' resolution was approved by the General Assembly.

#### DISPLACED PERSONS OF BELONIA IN TRIPURA

\*1538. **Shri Dasaratha Deb:** Will the Minister of Rehabilitation be pleased to state:

(a) whether Government are aware that more than two hundred displaced persons of Belonia in Tripura have not yet obtained registered cards in spite of the affidavit having been furnished to the department concerned; and